

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 27941/2019

(Arising out of impugned final judgment and order dated 01-10-2019 in SA No. 942/2016 passed by the High Court Of Judicature At Allahabad)

SHIV PRASAD & ORS.

Petitioner(s)

VERSUS

CHANDRA SHEKHAR (DEAD) THROUGH LRS. & ORS.

Respondent(s)

(IA No. 167347/2021 - APPLICATION FOR SUBSTITUTION
IA No. 167348/2021 - EXEMPTION FROM FILING O.T.
IA No. 180535/2019 - EXEMPTION FROM FILING O.T.)

Date : 07-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Sanjai Kumar Pathak, AOR
Mr. Arvind Kumar Tripathi, Adv.
Mrs. Shashi Pathak, Adv.

For Respondent(s) Mr. Sanjeev Malhotra, AOR
Mr. Sanjai Kumar Pathak, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 30th July, 2024 (non-miscellaneous day).

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR